the same panel drawn up by the Railway Service Commission. Of them, 19 were recommended for appointment in Guntakal Division and the other 7 on the whole Southern Railway without reference to any particular turl These 7 persons wer_e also posted to Guntakal Division after training.

(b) This does not arise as the seniority of all the 26 clerks is based on the place in the panel allotted to the .candidates on the basis of their merit by the Railway Service Commission at the time of recruitment.

(c) Yes.

(d) The position as stated at (a) above was explained by the Railway Administration to the representation-ists.

FRELEASE OF FOREIGN EXCHANGE FOR Indian International Trade and Industries Fair

164. SYED NAUSHER ALI: SHRI NIREN GHOSH: SHRI ARAVINDAKSHAN KAIMAL:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government have decided to release foreign exchange for the issue of quota of ad hoc import licences to foreign participants of the Indian International Trade and Industries Fair to be held in Madras in January and February, 1968;

(b) if so, the total amount of foreign exchange likely to be released on this account; and

(c) the manner in which the exhibits will be disposed of in India?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Yes, Sir.

(b) and (c) Foreign participants will be allowed to sell exhibits, at the

Tranpterjied (from the 25th July, 1967.

end of the Exhibition, to any party in India, on payment of the requisite customs duty, against valid import licences, and to remit the proceeds thereof.

In addition, foreign participants will -.so be Ciiiitled to sell exhibits, at the end of the Exhibition against *ad hoc* import licences which will be made available to them within a monetary ceiling calculated @ Rs. 50 per sq. ft. of the exhibition space booked by the participants. These sales will also be subject to the import control policy in force and on payment of the requisite customs duty.

SALE OF MILL CLOTH AS FENTS AND CUT-PIECES

513. SYED NAUSHER ALI: SHRI NIREN GHOSH: SHRI ARAVINDAKSHAN KAIMAL:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware of the fact that large quantities of mill made cloth are being released in the form of fents or cutpieces to escape excise duties and they are thus competing with handloom cloth;

(b) if so, what steps Government propose to take to prevent fents of mill made cloth from competing with hand-loom cloth?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) There has been a slight increase in the percentage of fents packed to the total cloth packed, but no report Of any competition of fents with the handloom' clotli has been received.

(b) The question does not arise.

IMPORT OF MACHINE TOOLS

514. SHRI K. SUNDARAM: Will the' Minister of INDUSTRIAL DEVELOP MENT AND COMPANY AFFAIRS bepleased to state:

(a) whether it is a fact that machine' tools are being imported from tha